HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

MONDAY, THE THIRTIETH DAY OF JUNE
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE SMT JUSTICE RENUKA YARA

WRIT APPEAL NO: 639 OF 2025

Writ Appeal under clause 15 of the Letters Patent Preferred Against the Order Dated 12/09/2024 Passed in W P No 23025 of 2024 on the file of the High Court.

Between:

Canara Bank, Ameerpet 2 Branch, 6-3-852/3/A, Sy No 201, Viswa Central Ameerpet, Hyderabad 500 016 Represented by its Assistant General Manager Sri Neeru Wadhwa, S/o. Late Sri U.N. Hans, Aged about 56 years, Occ. Assistant General Manager, R/o. Hyderabad.

...APPELLANT

AND

M.Krishna Rao, S/o Late M Venkat Narayana, Aged 55 years, Occ. Business, R/o 19375/GWW/7, Green Walk Ways, Budvel Village, Rajendrangar, R R District- 500 030

...RESPONDENTS

IA NO: 2 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the operation of the order dated 12.09.2024 in W.P.No. 23025 of 2024.

Counsel for the Appellant: SRI T.SASI KUMAR

Counsel for the Sole Respondent: SRI V.V.RAMANA

The Court delivered the following: JUDGMENT

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SMT. JUSTICE RENUKA YARA

WRIT APPEAL No.639 of 2025

JUDGMENT *(Per the Hon'ble the Acting Chief Justice Sujoy Paul)*:

Sri T. Sasi Kumar, learned counsel for the appellant and Sri V.V. Ramana, learned counsel for the respondent.

2. Learned counsel for the appellant seeks to withdraw this appeal with liberty to file a review petition before the learned Single Judge against the impugned order dated 12.09.2024.

3. The other side has no objection.

4. Accordingly, this Writ Appeal is **dismissed as withdrawn** with the liberty prayed for. No costs.

Interlocutory applications, if any pending, shall also stand closed.

SD-K.SREERAMA MURTHY
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

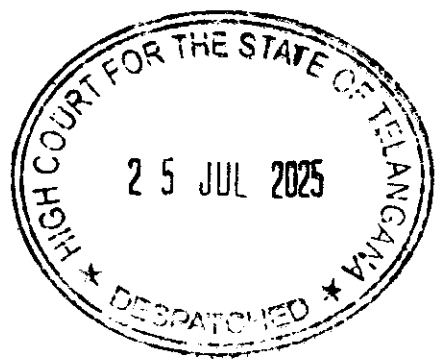
To,

1. One CC to SRI T.SASI KUMAR, Advocate [OPUC]
2. One CC to SRI V.V.RAMANA, Advocate [OPUC]
3. Two CD Copies

BSR
LS

HIGH COURT

DATED:30/06/2025



JUDGMENT

WA.No.639 of 2025

DISMISSING THE WRIT APPEAL

AS WITHDRAWN,

WITHOUT COSTS

11/7/25